[Dr. Bhai Mahavii]

ence of the milk being below standard milk being supplied to the people. After the Government came to the protection of the Scheme by restricting the Copitation staff from taking samples of the milk, there can certainly be something worse being sold under cover of Government protection. Sir, I may be permitted to make a present of the bottle to the Health Minister, who is also the leader of the House, and I request that he may look into it.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): Today I fried to find out from the Chairman of the D.M S., and Le has reported that he was contacted by one Dr. Khosla of Punjabi Bagh who made a comp'aint on telephone to the Chairman of the D.M S. Then, Shri Lal, Chairman, advised him to keep the bottle intact so that it could be collected and investigation could be made. And then one employee of the D.M.S. was sent in the morning to the house of Dr. Khosla to collect the bottle. But then Dr. Khosla informed him that this bottle has been sent to a Member of Parliament. Now the question is, we have to see two things. If the bottle was in a sealed condition.....

DR. BHAI MAHAVIR: It was, very much.

PROF. SHER SINGH: Then, of course, the DMS has to be blamed. We will surely make investigations.

DR. BHAI MAHAVIR: Please do not try to offer any false excuses or false pleas. I am telling you, noboby would be interested in trying to fabricate a charge of this type. It was very much sealed. Only now because it is swollen and because of the pressure it has been pushing itself out we have tried to keep it in its place. I would request you to inspect it.

PROF. SHER SINGH: Dr. Khosla was asked by the Chairman of the DMS to keep it intact. Instead of doing that he has..... (Interruption)..... I think it is not intact now. The hon. Member has said the cap has been removed.

डा॰ भाई महावीर: आप की तसल्ली के लिए ग्रभी कैंग है।

प्रो० शेर सिंह : श्रापने कहा कि कैंप को िमूब किया केप को खोला...

DR. BHAI MAHAVIR: It was pushing itself out and it pushed off the seal. Then we had to keep it down and the seal has been kept. I have only used a string to keep it in position. Otherwise the seal was very much intact. There is no question of anybody pushing a rat inside,

PROF. SHER SINGH: I assure the hon Members that we will make an javestigation.

SHRI BHUPFSH GUPTA: This is not a court of law where you have to prove or disprove. The hon. Member has said it and you can find it out.

PROF. SHER SINGH: We will investigate.

MR. DEPUTY CHAIRMAN: You can make an inquiry and find out.

PROF SHER SINGH: We will find it out and we shall certainly punish whoever was responsible for all this negligence—the supervisors who are supposed to see before the bottles are filled whether there is any foreign material. Now that is to be found out. We have to see if some supervisor whose duty it is to see that before the bottles are filled there is no foreign material in the bottle is at fault. We will make investigations.

REFERENCE TO THE BIASED REPORTING IN THE PRESS OF THE PROCEEDING OF THE HOUSE

श्री बनारसी दास (उत्तर प्रदेश) : उप-मभापित महोदय, मै आपके द्वारा ध्यान आक-पित करना चाहता हूँ प्रेस की रिपोर्टिंग के ढंग पर। प्रेस के प्रतिनिधि यहां पर ऐक्रेडिटैंड है। लेकिन आम तौर से जो रिपोर्टिंग होती है वह सब्जैक्टिंब होती है न कि आब्झैंक्टिंब। प्रेस

की एक जिम्मेदारी है। सदन के अन्दर जो विचार व्यक्त किये जाते है और जो यहाँ पर डिफोंट प्वाइंट आक व्याहै उसका वे एक आबजे विटव प्रिजैटेशन कंट्री के अन्दर करें। ऐसा मालूम पडता है कि कुछ प्रेस के प्रतिनिधि सक्सवियेट हो गये है और वे जानबझ कर एक वायम्ड, एक पार्टिजन ग्रीर एक केवल सरकार के पक्ष का ही व्यू प्वाइन्ट ग्वने का प्रयास करते है। (व्यवधान) साधारणतया नियमों के मृताबिक यह ब्रीच ग्राक प्रिविलेज है क्योंकि जो भी यहाँ पर कार्य करते है कुछ उनका कर्तव्य है जैसे कोई लायर किसी केस को लेने से इन्कार नहीं कर सकता. जैसे कोई डाक्टर किसी पेशेट को टीट करने से इन्कार नहीं कर सकता। आप यह देखेगे कि सदन का यह अप-मान भी है क्यों कि जिस प्रकार की इसकी रिपो-टिंग होती है।

श्री उपसभापति : आप कोई स्पेमिफिक इन्स्टांम दिखा सकते हैं ?

श्री बनारसी दास: जी हां, पर्मों की रिपोर्टिंग लीजिए 'स्टेट्समैन' श्रीर दूमरे पेपर्स की। यहा पर बहुत कुछ हद तक जिन लोगों ने अपने विचार पेण किये उनका कोई जिक तक नहीं किया गया है। तो यह मैं आपके द्वारा ध्यान आकर्षित करना चाहता हूँ फार्मली। मैं नहीं चाहता हूँ कि इस मब्जेक्ट पर कोई बीच आफ प्रिविलेज सदन में लाया जाय। लेकिन यह प्रेस की ड्यूटी है और मैं आप के द्वारा चाहता हूँ कि इस अधिकार की रक्षा की जाय।

MR, DEPUTY CHAIRMAN: The House stands adjourned till 2 15 $_{P.M.}$

The House then adjourned for lunch at fifteen minutes past one of the clock.

The House reassembled after lunch at fifteen minutes past two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

THE APPROPRIATION (RAILWAYS) NO. 3 BILL, 1972.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Sir. on behalf of Shri K. Hanumanthaiya l beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the rervices of the financial year 1972-73 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The question was proposed.

श्रीमतीलक्ष्मीकुमानी चंडावत (राज-स्थान) : उपसभापति महोदय, हमारे देश को रेलवे के ऊपर गर्व है ग्रौर होना चाहिए। हमारी रेलवे देश का सबसे पूराना पब्लिक मेक्टर है। कई वर्षों से इसका हमारी आम जनता के बीच में सीधा संपर्क रहा है, सैंकडों लोगों को, जनता को इससे लाभ पहचा है और इसने हमारे देश की बहुत बड़ी सेवा की है। उपाध्यक्ष महोदय, यह रेलवे एक वहत बडा मेक्टर होने के साथ साथ एक बहुत ही तरक्की का वायम भी रहा हैं। इसीलिए मै कहती हं कि इमे हमारी रेलवे के ऊपर गर्व है। कई वर्षों मे, जब से यह हमारी सेवा करती आ रही है निरंतर, उसके साथ साथ हमे इससे आर्थिक लाभ भी होना रहा है। वर्षो तक यह लाभ भी देती रही, पिछले दशक में कुछ वर्षों तक इसमें आय के बजाय हानि होती रही। सन् 1965 मे 1856 मिलियन का इसने पहली बार घाटा दिया. इसके बाद इस घाटे में उत्तरोत्तर वृद्धि होती रही । इस बार हमारे मत्री महोदय ने एक बजट पेण किया है और वह नके का. लाभ का बजट पेश किया है। हमारी शुभ कामनायें है कि यह लाभ इसमे हों। हम चाहते है कि वह लाभ में चले, लेकिन उपाध्यक्ष महोदय, हमे कुछ शंका है कि आया हम रेलवे के द्वारा लाभ प्राप्त कर सकेंगे या नही, और